

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-302
IB-90/ND/2020

IN THE MATTER OF:

Mr. Arun Kumar Singh Sole Proprietor A.K. Singh & Company
Vs
M/s Bright Star Infrastrution & Pvt. Ltd.

...Applicant

...Respondent

SECTION

Under Section -9 of IBC, 2016

Order delivered on 10.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Lokesh Pathak, Adv. Prakhar Srivastava
For the Respondent :

ORDER

Ld. Counsel for petitioner has put in appearance and submitted that affidavit of service has been filed. The same is on record.

None present on behalf of CD. One more opportunity is being given to the CD to appear and pursue the matter. No further adjournment will be given on any ground. List the case on **28.02.2020**.

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(K.K. VOHRA)
MEMBER (T)

sdl-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)